

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/07/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/200/ (IB)/2017

NAME OF THE PETITIONER(S)

: PIDILITE INDUSTRIES LTD

NAME OF THE RESPONDENT(S)

: SARAWATHI UDYOG INDIA LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. WELD ELEKNIZY

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ORDER

Counsel representing both the parties are present. Counsel for respondent submitted that there is a proposal for settlement with the other side and prayed time for reporting the same. At request of both counsel time extended. Put up on 07.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy) Member (Judicial)

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